

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 740**  
ANSWERED ON 21<sup>st</sup> NOVEMBER, 2019

**ROAD DEVELOPMENT PROJECTS**

740. SHRI DHARAMBIR SINGH:

Will the minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether many road development projects are either running behind schedule or have been stopped in the country especially in Haryana;
- (b) if so, the details thereof, project- wise along with the reasons therefor;
- (c) the steps taken to complete these projects at the earliest;
- (d) whether the Government has identified any fault at the level of Government agencies engaged in formulation of scheme and development of road projects; and
- (e) if so, the details thereof and the remedial measures taken/being taken by the Government in this regard?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) There are 566 National Highways projects running behind their schedule and out of which, 12 nos. projects are in Haryana. These projects are delayed mainly due to land acquisition, utility shifting, non-availability of soil/aggregate, poor performance of contractors, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, arbitration/contractual disputes with contractors etc. To fast-track these projects, various steps such as streamlining of land acquisition & environment clearances, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent review meetings with project developers, State Government and contractors at various levels etc. have been taken up.

(d) & (e) Though projects get delayed due to various reasons such as land acquisition, utility shifting, environment/forest/wildlife clearances, ROB/RUB issues with the railways, however to overcome these, it has been now decided that projects are awarded only when 90% of the land required is available and all the statutory clearances have been obtained. During execution stage, regular meetings at higher level are held time to time to monitor the ongoing projects.

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